

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9900/2024 BLAPL/3426/2024	ARAVIND KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B 2(A)CC/0000161/2024
2	D-BLAPL/10591/2024 BLAPL/3427/2024	GANGADHAR JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SIMULIA /390 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000331/2023
3	D-BLAPL/9537/2024 BLAPL/3428/2024	SK.MUNA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /110 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000065/2024
4	D-BLAPL/10303/2024 BLAPL/3429/2024	GOUTAM LOHAR VS STATE OF ODISHA	RAMANI KANTA PATTNAIK VS	JODA /108 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0000327/2023
5	D-BLAPL/10606/2024 BLAPL/3430/2024	PINTU BISWAKARMA VS STATE OF ODISHA	AKASH BHUYAN VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000014/2024
6	D-BLAPL/9546/2024 BLAPL/3431/2024	RAMAKANTA MISHRA VS STATE OF ODISHA	GOUTAM CHANDRA ROUT VS	JHARBANDH /33 /2021 A.D.J.,PADAMPUR(Bargarh ) CT/0000015/2023
7	D-BLAPL/10564/2024 BLAPL/3432/2024	SUBRAT KUMAR JENA VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN NYAYADHIKARI,GHASIPURA(Kendujha GR/0000150/2024
8	D-BLAPL/9818/2024 BLAPL/3433/2024	KIRTAN GOUDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000005/2022
9	D-BLAPL/10587/2024 BLAPL/3434/2024	PRAKASH GURJAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	POTTANGI /24 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000023/2023
10	D-BLAPL/9896/2024 BLAPL/3435/2024	JAGABANDHU MAHARANA@JAGA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	ODAGAON /124 /2019 ADDL. DIST. AND SESSION JUDGE, OD ST/0000094/2023
11	D-BLAPL/10836/2024 BLAPL/3436/2024	KARTIKA SAHOO VS STATE OF ODISHA	SAROJ MOHARANA VS	MARSHAGHAI /6 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000070/2024

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12	D-BLAPL/4570/2024 BLAPL/3437/2024	SANDEEP TIGGA VS STATE OF ODISHA	ANITA DASH VS	BANDOMUNDA /86 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000045/2021
13	D-BLAPL/10186/2024 BLAPL/3438/2024	KUNA DAS VS STATE OF ODISHA	SUJIT KUMAR PATTHAIK VS	KODALA /486 /2021 ADJ,KODALA(Ganjam) ST/0000013/2022
14	D-BLAPL/6116/2024 BLAPL/3439/2024	MUNA SUNA @ KHORA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	LAXMIPUR /67 /2018 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000022/2018
15	D-BLAPL/10488/2024 BLAPL/3440/2024	SURENDRA BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 A.D.J.,ASKA(Ganjam) ST/0000035/2024
16	D-BLAPL/5801/2024 BLAPL/3441/2024	AKASH KUMAR SAHOO VS STATE OF ODISHA	AMIT BISWAL VS	KHURDA MODEL /383 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000138/2021
17	D-BLAPL/9854/2024 BLAPL/3442/2024	SUNIL KUMAR NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KASHIPUR /2 /2024 A.D.J.,RAYGADA(Rayagada ) TR/0000001/2024
18	D-BLAPL/9829/2024 BLAPL/3443/2024	HEMALATA RANSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000013/2024
19	D-BLAPL/9530/2024 BLAPL/3444/2024	BAPUN @ CHITTARANJAN PANIGRAHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SABARANG /38 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000385/2024
20	D-BLAPL/9485/2024 BLAPL/3445/2024	NIRANJAN SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /95 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000137/2024
21	D-BLAPL/10441/2024 BLAPL/3446/2024	SANTOSH SAHA VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /49 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000159/2024
22	D-BLAPL/10008/2024 BLAPL/3447/2024	BISHNUPADA MANDAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MATHILI /23 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000025/2021
23	D-BLAPL/9788/2024	SUBRAT DAS	ASIT KUMAR OTTA	MURUDA /391 /2023

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	BLAPL/3448/2024	VS STATE OF ODISHA	VS	CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000062/2024
24	D-BLAPL/7101/2024 BLAPL/3449/2024	TUNA NAIK VS STATE OF ODISHA	DR. SUBRAT KUMAR SAHU VS	PATTAPUR (DIGAPAHANDI) /261 /2019 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000034/2020
25	D-BLAPL/9123/2024 BLAPL/3450/2024	LAKHAMANA@LAXMAN HATI VS STATE OF ODISHA	PRASANTA KUAMR ROUTRAY VS	BELTUKURI /93 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000051/2023
26	D-BLAPL/10741/2024 BLAPL/3451/2024	TIRA@TARANI SEN DEHURY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /69 /2013 SPL.JUDGE,ANGUL(Anugul ) Spl/0000035/2013
27	D-BLAPL/10744/2024 BLAPL/3452/2024	SARAT KUMAR BISWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KANPUR /152 /2023 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000407/2023
28	D-BLAPL/10753/2024 BLAPL/3453/2024	SURENDRA @ PURUSOTTAM SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PIPLI /185 /2014 J.M.F.C.,PIPLI(Puri) GR/0000283/2014
29	D-BLAPL/9377/2024 BLAPL/3454/2024	KUMBHAKARNA SAURA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /16 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000008/2024
30	D-BLAPL/10692/2024 BLAPL/3455/2024	SAMANTA CHAULIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000036/2024
31	D-BLAPL/10737/2024 BLAPL/3456/2024	SUSANTA KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KUAKHIA /114 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0000754/2024
32	D-BLAPL/8737/2024 BLAPL/3457/2024	GOBINDA BISOI VS STATE OF ODISHA	AMIT BISWAL VS	BADACHANA /60 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000006/2023
33	D-BLAPL/8756/2024 BLAPL/3458/2024	HITESH KUMAR RAY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000005/2024
34	D-BLAPL/10760/2024 BLAPL/3459/2024	KULAMANI SAHOO VS	ANIRUDHA DAS VS	PIPLI /185 /2014 J.M.F.C.,PIPLI(Puri)

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35	D-BLAPL/10552/2024 BLAPL/3460/2024	STATE OF ODISHA DEBANANDA BHADRA @ KUTU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	GR/0000283/2014 MALKANGIRI /52 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000003/2024
36	D-BLAPL/10748/2024 BLAPL/3461/2024	PUJARINI@PUJARINEE CHOUDHURY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /163 /2024 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000012/2024
37	D-BLAPL/10767/2024 BLAPL/3462/2024	STATE OF ODISHA SABITA SAHANI VS	RABI NARAYAN MOHANTY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000156/2024
38	D-BLAPL/10417/2024 BLAPL/3463/2024	STATE OF ODISHA MANGU @ MANGARAJ SWAIN VS	SANGRAM KESARI JENAMANI VS	CHAULIAGANJA /64 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000261/2024
39	D-BLAPL/10701/2024 BLAPL/3464/2024	STATE OF ODISHA KUMAR SAGARIA@RAJESH VS	PRANAB KUMAR DAS VS	MALKANGIRI /81 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000001/2024
40	D-BLAPL/10780/2024 BLAPL/3465/2024	STATE OF ODISHA PABIRA @ PABITRA KUMAR MALIK VS	AKSHAYA KUMAR SAHOO VS	AUL /198 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000287/2024
41	D-BLAPL/10707/2024 BLAPL/3466/2024	STATE OF ODISHA SUSANTA BAG VS	LAXMINARAYAN PATEL VS	K.SINGHPUR /3 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000002/2024
42	D-BLAPL/10793/2024 BLAPL/3467/2024	STATE OF ODISHA RANJAN KUMAR GHADGI VS	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /126 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000025/2024
43	D-BLAPL/10795/2024 BLAPL/3468/2024	STATE OF ODISHA AJAY KUMAR CHOUDHURY VS	JITENDRA SAMANTARAY VS	NAYAPALLI P.S. /657 /2019 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0006196/2019
44	D-BLAPL/10794/2024 BLAPL/3469/2024	STATE OF ODISHA MAMITA MALLICK@MAMI VS	DIBYA JYOTI SAHOO VS	GOCHHAPADA /108 /2023 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI(Phulbani) ST/0000079/2023
45	D-BLAPL/10699/2024 BLAPL/3470/2024	STATE OF ODISHA PARITOSH MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MATHILI /23 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000025/2021

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46	D-BLAPL/10893/2024 BLAPL/3471/2024	ADITYA KUMAR MISHRA @ ADITYA KUMAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000016/2024
47	D-BLAPL/8949/2024 BLAPL/3472/2024	SANTOSH KUMAR ROUL VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN MOHANTY VS	CUTTACK VIGILANCE /29 /2023 SPECIAL JUDGE(VIGILANCE),DHENKALAHAR TR/0000001/2024
48	D-CMAPL/15346/2024 CMAPL/93/2024	M/S. MAA SAMALEI CARRIER, SAMBALPUR VS INDIAN OIL CO. L.T.D. APSU OF THE GOVT. OF INDIA	ADV VS	// ()
49	D-CMAPL/15198/2024 CMAPL/94/2024	GOURI MAHARANA VS MAHENDRA KUMAR MAHARANA	ADV. VS	// ()
50	D-CMAPL/11314/2024 CMAPL/95/2024	BRUNDABAN MUDULI VS STATE OF ODISHA	ADV VS	// ()
51	D-CMAPL/15190/2024 CMAPL/96/2024	SARATHI RANA VS RAHIMUDDIN KHAN	ADV VS	// ()
52	D-CMP/15036/2024 CMP/354/2024	PUSPALATA DAS VS THE BRANCH MANAGER, SYNDICATE BANK, CUTTACK	KHAGESWAR BEHERA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000164/2016
53	D-CMP/15842/2024 CMP/355/2024	SHARBANI BOSE VS JATINDRA KUMAR DAS	SONITA BISWAL VS	// ADDL.SESIONS JUDGE,KARANJIA(Ma Fao/0000003/2023
54	D-CMP/15266/2024 CMP/356/2024	PRAFULLA KUMAR JENA VS PATHANI KUMAR JENA	AMIT PRASAD BOSE VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000525/2017
55	D-CMP/14594/2024 CMP/357/2024	SUDARSHAN PATRI VS GOURANGA CHANDRA PANDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) CS/0000116/2008
56	D-CMP/12890/2024 CMP/358/2024	DILLIP JENA VS DURYODHAN JENA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000322/2012
57	D-CMP/13845/2024	GURU PRASAD DAS	ACHYUTANANDA PATTANAİK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/359/2024	VS KELU CHARAN DAS	VS	CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000128/2020
58	D-CMP/15795/2024 CMP/360/2024	GOBINDA SAHOO VS RABINDRA @ RABI SAHOO	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000728/2022
59	D-CMP/9247/2024 CMP/361/2024	DUSMANTA BEHERA VS M.D, SUN HOSPITAL PVT. LTD., CUTTACK	BIBEKANANDA BAISAKH VS	// SR CIVIL JUDGE (COMMERCIAL COUR) CMA/0000009/2023
60	D-CMP/15024/2024 CMP/362/2024	GOURAHARI SUNA VS JANGYASENI SUNA	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000105/2019
61	D-CMP/9307/2024 CMP/363/2024	MANTOSH PRADHAN VS JAGANNATH BEHERA	SANJIB KUMAR BHANJADEO VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar CS/0000212/1992
62	D-CMP/15780/2024 CMP/364/2024	BHUBANESWAR SAMAL VS ANAM CHARAN SAMAL	AJIT CH MOHAPATRA VS	// A.D.J. SALIPUR(Cuttack) Fao/0000048/2023
63	D-CONTC/15731/2024 CONTC/2714/2024	PRAMOD KUMAR MALLIK VS ANU GARG,IAS	ADV VS	// () //
64	D-CONTC/15729/2024 CONTC/2715/2024	PRAMILA BISWAL VS ANU GARG,IAS	ADV VS	// () //
65	D-CONTC/15856/2024 CONTC/2716/2024	DR.MANOJ KUMAR DAS VS KANHU CHARAN MALIK, REGISTRAR, RAVENSHAW UNIVERSITY, CUTTACK	SIDHANT DAS VS	// () //
66	D-CONTC/15853/2024 CONTC/2717/2024	DR.PATITA PABAN DAS VS KANHU CHARAN MALIK, REGISTRAR, RAVENSHAW UNIVERSITY, CUTTACK	SIDHANT DAS VS	// () //
67	D-CONTC/16150/2024 CONTC/2718/2024	RAJALAXMI MISHRA VS MANORANJAN MALLICK,DIRECTOR,SECONDARY EDU.	ADV VS	// () //
68	D-CONTC/15726/2024 CONTC/2719/2024	SUSIL KUMAR MOHANTY VS	ADV VS	// ()

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69	D-CONTC/15724/2024 CONTC/2720/2024	ANU GARG,IAS BIBHUTI BHUSAN SATPATHY VS ANU GARG,IAS	ADV VS	// // 0 //
70	D-CONTC/13628/2024 CONTC/2721/2024	STHITAPRAGNYA MIISHRA VS SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY	ADV VS	// 0 //
71	D-CONTC/13024/2024 CONTC/2722/2024	SAIKRUSHNA BEHERA VS JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDU., BBSR	BIBEKANANDA BHUYAN VS	// 0 //
72	D-CONTC/13091/2024 CONTC/2723/2024	LAXMIDHAR TRIPATHY VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
73	D-CONTC/13339/2024 CONTC/2724/2024	SIBANANDA DALAI VS DATTATRAYA BHAUSAHEB SHINDE,COLLECTOR AND D.M., MAYURBHAN	ADV. VS	// 0 //
74	D-CONTC/13570/2024 CONTC/2725/2024	HEMALATA BAITHARU VS KARUNAKARA BHUE, BLOCK EDUCATION OFFICER, SINAPALI, NUAPADA	ADV. VS	// 0 //
75	D-CONTC/13861/2024 CONTC/2726/2024	JENAMANI PRASANT KUMAR RAY VS BARENDRA NATH DHAL, SPL. L.A.O.,RENGALI,RIGHT CANAL SYSTEM,DHENKANAL	ADV VS	// 0 //
76	D-CONTC/14247/2024 CONTC/2727/2024	BHAGIRATHI DASH VS ANU GARG, I.A.S.	ADV VS	// 0 //
77	D-CONTC/10739/2024 CONTC/2728/2024	BANALATA DEI VS SIDDHARTH SHANKAR SWAIN, I.A.S.	SARAT CHANDRA DASH VS	// 0 //
78	D-CONTC/12696/2024 CONTC/2729/2024	BHAGIRATHI NAIK VS RAHUL JAIN, I.P.S.	ADV VS	// 0 //
79	D-CONTC/12753/2024 CONTC/2730/2024	BISWANATH MOHANTY VS ASWATHY S, I.A.S.	ADV VS	// 0 //

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80	D-CONTC/12757/2024 CONTC/2731/2024	MILASINGH LAKRA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
81	D-CONTC/12786/2024 CONTC/2732/2024	RAJANIKANT PRADHAN VS MADHUSUDAN NAYAK, TAHASILDAR, KISHORENAGAR, CUTTACK	ADV. VS	// 0 //
82	D-CONTC/12883/2024 CONTC/2733/2024	MADHURIMA PANIGRAHI VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
83	D-CONTC/12917/2024 CONTC/2734/2024	PREMRAJ BESAN VS SUSIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
84	D-CONTC/12954/2024 CONTC/2735/2024	DAYANIDHI SATAPATHY VS ANU GARG, PRINCIPAL SECY., W.R.DEPT.	ADV VS	// 0 //
85	D-CONTC/15864/2024 CONTC/2736/2024	ARTABANDHU ROUT VS SUSHANTA KUMAR DASH. I.A.S.	ADV VS	// 0 //
86	D-CONTC/13014/2024 CONTC/2737/2024	JUGAL KISHORE SAHU VS G.RAJESH,IFS	ADV VS	// 0 //
87	D-CONTC/16104/2024 CONTC/2738/2024	THE NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), VS MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATE AND EX OFFICIO, G.A AND P.G DEPT., BBSR, KHORDHA	ADV VS	// 0 //
88	D-CONTC/14335/2024 CONTC/2739/2024	DR. BIMBADHAR ROUT VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/13101/2024 CONTC/2740/2024	AKBAR ALI SAHA VS PRATIVA MANJARI DAS,D.E.O.,BALASORE	ADV. VS	// 0 //
90	D-CONTC/14208/2024 CONTC/2741/2024	SAHADEBA PARIDA VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
91	D-CONTC/14207/2024	ARUNA ROUT	ADV.	//



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	CONTC/2742/2024	VS ASWATHY S., I.A.S.	VS	0 //
92	D-CONTC/15709/2024 CONTC/2743/2024	GEETAMANI SOREN@MAJHI VS SUBRAT KUMAR PANDA, I.A.S.	ADV VS	// 0 //
93	D-CONTC/12029/2024 CONTC/2744/2024	BAIKUNTHA NAYAK VS DR. YEDDULA VIJAY, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/14211/2024 CONTC/2745/2024	DAMAYANTI PARIDA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
95	D-CONTC/13773/2024 CONTC/2746/2024	JAMINI KANTA PRADHAN VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV. VS	// 0 //
96	D-CONTC/13670/2024 CONTC/2747/2024	JATAKISHORE DASH VS ASWASTHY S, I.A.S.	ADV. VS	// 0 //
97	D-CONTC/14121/2024 CONTC/2748/2024	BARNABA PRADHAN VS SARAT SABAR, OAS	ADV. VS	// 0 //
98	D-CONTC/11849/2024 CONTC/2749/2024	DR. PITABAS PALO VS BISHNUPADA SETHY, I.A.S.	SATYABRATA SATAPATHY VS	// 0 //
99	D-CONTC/14336/2024 CONTC/2750/2024	KEDAR CHANDRA SAHU VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/13317/2024 CONTC/2751/2024	NIRANJAN KAR VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
101	D-CONTC/13157/2024 CONTC/2752/2024	HIMADRI RANJAN DUTTA VS SUJAYA KUMAR PATI, OAS	adv. VS	// 0 //
102	D-CONTC/14410/2024 CONTC/2753/2024	KISHORE CHANDRA GHATAL VS	ADV. VS	// 0

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103	D-CONTC/14736/2024 CONTC/2754/2024	SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA PRAMILA HARICHANDAN VS TAHASILDAR, BEGUNIA	ADV. VS	// // ()
104	D-CONTC/10165/2024 CONTC/2755/2024	LAXMIDHAR NAYAK VS RAGHURAM IYER, O.A.S.	ADV. VS	// // ()
105	D-CONTC/10168/2024 CONTC/2756/2024	BIJAYARAM SWAIN VS RAGHURAM IYER, O.A.S.	ADV VS	// // ()
106	D-CONTC/12608/2024 CONTC/2757/2024	HALADHAR ROUT VS SATYABRATA SAHU, IAS	AMBIKA PRASAD RAY VS	// // ()
107	D-CONTC/12616/2024 CONTC/2758/2024	TRAILOKYANATH SAHOO VS HARISH CHANDRA PANIGRAHI, GOVERNING BODY OF BIJU PATNAIK DEGREE COLLEGE OF EDUCATION, MALKANGIRI	ADV VS	// // ()
108	D-CONTC/10169/2024 CONTC/2759/2024	BASUDEBA PRADHAN VS RAGHURAM IYER, O.A.S.	ADV. VS	// // ()
109	D-CONTC/14296/2024 CONTC/2760/2024	JYOTI BIKASH BEHERA VS RABINARAYAN MISHRA, DISTRICT WELFARE OFFICER KANDHAMAL PHULBANI, ST AND SC, DEVELOPMENT	ADV VS	// // ()
110	D-CONTC/10173/2024 CONTC/2761/2024	KRUSHNA CHANDRA SAHU VS SUSANTA KUMAR DASH, I.A.S.	ADV VS	// // ()
111	D-CONTC/8363/2024 CONTC/2762/2024	NETRANANDA MAHANTA VS NITINI KUSALKAR DAGUDU, S.P., KEONJHAR	DR. SUJATA DASH VS	// // ()
112	D-CONTC/10174/2024 CONTC/2763/2024	RABINARAYAN PARIDA VS RAGHURAM IYER, O.A.S.	ADV. VS	// // ()
113	D-CONTC/13228/2024 CONTC/2764/2024	ABHIJIT BISOI VS DR. BISWAJHIT GHOSE, D.E.O., PURI	ADV. VS	// // ()

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114	D-CONTC/12354/2024 CONTC/2765/2024	PREMALATA MOHANTY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
115	D-CONTC/12314/2024 CONTC/2766/2024	DUSMANTA KUMAR JENA VS RAJ KUMAR , I.A.S.	ADV VS	// 0 //
116	D-CONTC/13866/2024 CONTC/2767/2024	SAUDAMINI SATPATHY VS ASWASTHI S,IAS	ABHILASH MISHRA VS	// 0 //
117	D-CONTC/12355/2024 CONTC/2768/2024	DILLIP KUMAR SWAIN VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
118	D-CONTC/14295/2024 CONTC/2769/2024	ARABINDA SAHANI VS ASHISH ISHWAR PATIL, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/5840/2024 CONTC/2770/2024	LALITA KUMBHAR VS AJAYA KUMAR BHALLA, UNION OF INDIA	ADV. VS	// 0 //
120	D-CONTC/12360/2024 CONTC/2771/2024	PRATAP CHANDRA ROUTRAY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
121	D-CONTC/12369/2024 CONTC/2772/2024	S.LAKSHMI REDDY VS DUSMANT KUMAR PRADHAN, PROJECT OFFICER LINGARAJ AREA OCP, MCL, L.T.D., ANUGUL	ADV VS	// 0 //
122	D-CONTC/15903/2024 CONTC/2773/2024	HARIHAR RANA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/12398/2024 CONTC/2774/2024	BINA CHOUDHURY VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION. DEPT.	SANDHYARANI PANI VS	// 0 //
124	D-CONTC/15902/2024 CONTC/2775/2024	HRUSHIKESH GHIVELA VS DEBIDUTTA BISWAL, I.F.S.	ADV. VS	// 0 //
125	D-CONTC/12881/2024	ANUPAMA BISWAL	RANJIT SAMAL	//

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	CONTC/2776/2024	VS ASWATHY S., I.A.S.	VS	() //
126	D-CONTR/10287/2024 CONTR/16/2024	SUBASH CHANDRA MUDULI VS SAROJ KUMAR SAHOO, I.I.C, KENDRAPARA	SUCHETA GUMANSINGH VS	//0 ()
127	D-CRLA/10475/2024 CRLA/331/2024	GYANA RANJAN DAS @ PAPU VS STATE OF ODISHA	ARIJEET MISHRA VS	MANGALPUR /504 /2020 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000132/2020
128	D-CRLA/10462/2024 CRLA/332/2024	ANIL RAJ @ SANIA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /298 /2021 ADDL SESSIONS JUDGE CUM SPL JUDGE GR/0000061/2021
129	D-CRLMC/8125/2024 CRLMC/1209/2024	SWAGATIKA NAYAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	SAMBALPUR VIGILANCE /8 /2021 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR GR/0000009/2021
130	D-CRLMC/9586/2024 CRLMC/1210/2024	SITANSU@SITANSHU SEKHAR NAYAK@DILU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	SAHADEV KHUNTA /452 /2014 S.D.J.M.,BALASORE(Baleshwar) CT/0002920/2014
131	D-CRLMC/9523/2024 CRLMC/1211/2024	SARADA PRASAD SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BALIANTA P.S. /126 /2018 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000490/2018
132	D-CRLMC/10665/2024 CRLMC/1212/2024	SURENDRA PUTA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAMPUR (SONEPUR) /66 /2020 JMFC, S.RAMPUR(Sonepur ) GR/0000093/2020
133	D-CRLMC/9044/2024 CRLMC/1213/2024	MADHAB CHANDRA MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /48 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000005/2024
134	D-CRLMC/9941/2024 CRLMC/1214/2024	GATIKRUSHNA SAHU VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	//0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000064/2013
135	D-CRLMC/10137/2024 CRLMC/1215/2024	MANAS RANJAN BEHERA @ MANAS BEHERA VS STATE OF ODISHA	PRAGNYA PARAMITA BARIK VS	RAJKANIKA /201 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(K) Spl/0000052/2022
136	D-CRLMC/10428/2024 CRLMC/1216/2024	SONU KUMAR NAYAK VS	ASHUTOSH MISHRA VS	BAIDYANATHPUR /12 /2016 DISTRICT & SESSIONS JUDGE,BERHAM

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137	D-CRLMC/7513/2024 CRLMC/1217/2024	STATE OF ODISHA NITAI @ NITYANANDA MAJUMDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ST/0000044/2022 MOTU /14 /2009 C.J.M.,MALKANGIRI(Malkangiri ) CT/0000013/2013
138	D-CRLMC/10910/2024 CRLMC/1218/2024	DR. SUDHA SETHY VS STATE OF ODISHA(VIG.)	SURYAKANTA JENA VS	/ /0 SPL.JUDGE (VIG),CUTTACK(Cuttack) MISCA/0000012/2017
139	D-CRLMC/10522/2024 CRLMC/1219/2024	ANNAPURNA MISHRA@ARNAPURNA PATRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SATYABADI /179 /2023 J.M.F.C. (II), PURI(Puri) GR/0000393/2023
140	D-CRLMC/9660/2024 CRLMC/1220/2024	CHITTARANJAN PANDA VS SALILA PRADHAN	DEEPAK PANDA VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0002355/2009
141	D-CRLMC/10573/2024 CRLMC/1221/2024	SANDIP HARICHANDAN VS STATE OF ODISHA	PRONOY MOHANTY VS	LAXMISAGAR P.S. /367 /2022 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0006296/2022
142	D-CRLMC/9758/2024 CRLMC/1222/2024	PANCHANAN BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /114 /2012 A.D.J.,BHANJANAGAR(Ganjam) ST/0000151/2014
143	D-CRLMC/9754/2024 CRLMC/1223/2024	ABDUL SARKOOR @ ABDUL SAKUR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) CT/0001291/2006
144	D-CRLMC/10827/2024 CRLMC/1224/2024	DHANESWAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /12 /2017 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000009/2017
145	D-CRLMC/9774/2024 CRLMC/1225/2024	JYOSHARANI PADHY VS STATE OF ODISHA	UDIT NARAYAN JENA VS	GUNUPUR /210 /2022 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R. GR/0000441/2022
146	D-CRLMC/9750/2024 CRLMC/1226/2024	SANTOSH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	HARABHANGA /5 /2020 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000001/2020
147	D-CRLMC/11029/2024 CRLMC/1227/2024	SK. SADAB KADIR VS SAHER SANIYA	DEVASHIS PANDA VS	/ /0 JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000044/2022

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148	D-CRLMC/11049/2024 CRLMC/1228/2024	BASUDEV DAS VS STATE OF ODISHA	SAMBIT RATH VS	CHAMPUA /62 /2007 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/000091/2007
149	D-CRLMC/9762/2024 CRLMC/1229/2024	SURESH CHANDRA DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /135 /2023 J.M.F.C.,BHOGRAI(Baleshwar) ICC/000006/2024
150	D-CRLMC/9671/2024 CRLMC/1230/2024	LAXMIDHAR NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /147 /2023 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000217/2023
151	D-CRLMC/10184/2024 CRLMC/1231/2024	MD. SALIM VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /169 /1998 J.M.F.C,TALCHER(Anugul ) GR/0000497/1998
152	D-CRLMC/10418/2024 CRLMC/1232/2024	KALIA@SANJAY NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	HINDOL /58 /2016 S.D.J.M.,HINDOL(Dhenkanal) GR/0000210/2016
153	D-CRLMC/9783/2024 CRLMC/1233/2024	CHITTARANJAN ROUL VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /760 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jaga CT/0000380/2022
154	D-CRLMC/9885/2024 CRLMC/1234/2024	DIPTIPRAVA SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 ADDL. SESSION JUDGE,ATHAMALIK(A CRMC/0000004/2024
155	D-CRLMC/8239/2024 CRLMC/1235/2024	TRINATH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /73 /1997 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000139/1997
156	D-CRLMC/9613/2024 CRLMC/1236/2024	NARENDRA KUMAR BISOI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 EXECUTIVE MAGISTRATE,KORAPUT(K MISCA/0000040/2024
157	D-CRLMC/9861/2024 CRLMC/1237/2024	SUNIL JENA @ BUTUNA JENA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /278 /2023 J.M.F.C.,PIPILI(Puri) GR/0000684/2023
158	D-CRLMC/8000/2024 CRLMC/1238/2024	GAURANGA SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	/ /0 S.D.M.,KHURDA(Khordha ) MISCA/0000473/2023
159	D-CRLMC/9656/2024	KUNU @ NIRMAL ACHARYA	SACHIDANANDA PADHEE	barpalli /78 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1239/2024	VS STATE OF ODISHA	VS	J.M.F.C,BARPALLI(Bargarh ) GR/000076/2023
160	D-CRLMC/7634/2024 CRLMC/1240/2024	MANUA @ MANOJ @ MANORANJAN PATTNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /248 /1999 ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000704/1999
161	D-CRLMP/2538/2024 CRLMP/578/2024	NIRUPAMA NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BINJHARPUR /49 /2023 () //
162	D-CRLMP/10524/2024 CRLMP/579/2024	BINOD BAG VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
163	D-CRLMP/10519/2024 CRLMP/580/2024	ARUN KUMAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
164	D-CRLMP/10504/2024 CRLMP/581/2024	MAHESH KUMAR MALLICK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	/ /0 () //
165	D-CRLMP/10366/2024 CRLMP/582/2024	SACHIDANANDA MOHANTY VS STATE OF ODISHA	DINESH CHANDRA RAY VS	KAMARDA /36 /2024 () //
166	D-CRLMP/10546/2024 CRLMP/583/2024	SUSHANTA MAJHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
167	D-CRLMP/10489/2024 CRLMP/584/2024	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ /0 () //
168	D-CRLMP/7773/2024 CRLMP/585/2024	JAGANNATH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
169	D-CRLMP/10446/2024 CRLMP/586/2024	SUJIT ROUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAMAKHYANAGAR /188 /2023 () //
170	D-CRLMP/9618/2024 CRLMP/587/2024	MANORANJAN JENA VS	DEBI PRASAD PATTNAIK VS	NIKIRAI /40 /2022 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/10614/2024 CRLMP/588/2024	STATE OF ODISHA LALATENDU SHRICHANDAN VS	SAROJ KUMAR PADHI VS	// / /0 ()
172	D-CRLMP/10454/2024 CRLMP/589/2024	STATE OF ODISHA DR. LAXMIDHAR BISWAL VS	RITURANJAN CHHOTARAY VS	// / /0 ()
173	D-CRLMP/10549/2024 CRLMP/590/2024	STATE OF ODISHA JYOTIRMAYEE GOUDA VS	SURESH KUMAR PANDA VS	// / /0 ()
174	D-CRLMP/9953/2024 CRLMP/591/2024	STATE OF ODISHA DHANAMATI CHHATRIA VS	RANJIT KUMAR LENKA VS	// / /0 ()
175	D-CRLMP/10322/2024 CRLMP/592/2024	STATE OF ODISHA BHABENI SAHOO VS	BIDHUBHUSANA MOHAPATRA VS	// / /0 ()
176	D-CRLMP/10469/2024 CRLMP/593/2024	STATE OF ODISHA ARABINDA NAYAK VS	PRASANNA KUMAR DASH VS	// / /0 ()
177	D-CRLMP/10583/2024 CRLMP/594/2024	STATE OF ODISHA BHABHAMANI PANDA VS	MANAS KUMAR CHAND VS	// JATNI P.S. /199 /2023 ()
178	D-CRLMP/10589/2024 CRLMP/595/2024	STATE OF ODISHA MAMATA PATTTNIK @ MAMATA PATTANAYAK VS	SHIVSANKAR MOHANTY VS	// BASELI SAHI PS /149 /2022 ()
179	D-CRLMP/10356/2024 CRLMP/596/2024	STATE OF ODISHA RAJARAM BISWAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
180	D-CRLMP/10359/2024 CRLMP/597/2024	STATE OF ODISHA PINTU NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
181	D-CRLMP/10361/2024 CRLMP/598/2024	STATE OF ODISHA BAIKUNTHA OJHA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//



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182	D-CRLMP/10363/2024 CRLMP/599/2024	CHANDAN KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
183	D-CRLREV/9075/2024 CRLREV/149/2024	MUKESH SAHU VS STATE OF ODISHA(VIG.)	SACHIDANANDA PADHEE VS	CUTTACK VIGILANCE /5 /2022 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR TR/0000013/2022
184	D-CRLREV/11012/2024 CRLREV/150/2024	BIBEKANANDA DASH VS STATE OF ODISHA	JYOTI PATNAIK VS	GOBINDAPUR /35 /2024 S.D.M, CUTTACK(Cuttack) CRMC/0000004/2024
185	D-FAO/11739/2024 FAO/145/2024	SBI GENERAL INSURANCE CO.LTD. VS SASMITA SINGH	SOMNATH ROY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000042/2017
186	D-FAO/15896/2024 FAO/146/2024	CHAIRMAN, M.C., PARADEEP PORT VS A.APPA NARAYAN	BISWAJIT MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000527/2010
187	D-FAO/9321/2024 FAO/147/2024	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD. VS MINA PATRA	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000009/2016
188	D-FAO/9923/2024 FAO/148/2024	D.M., NEW INDIA ASSURANCE CO. L.T.D. VS SASMITA MAHALIK	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000072/2020
189	D-ITA/15062/2024 ITA/13/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS JAY KISHORE CHOUBEY	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// () //
190	D-ITA/11400/2024 ITA/14/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD(MCL)	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// () //
191	D-JCRLRV/11082/2024 JCRLRV/2/2024	TITU MUNDA VS STATE OF ODISHA	ADV. VS	BARBIL /175 /2012 A.D.J.,CHAMPUA(Kendujhar) CRA/0000027/2016
192	D-MACA/14083/2024 MACA/264/2024	SULOCHANA BHOI VS PURASTAM MALLIK	BIRANCHI NARAYAN RATH VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghpur) Mac/0000060/2019
193	D-MACA/6394/2024	JHADU BHOI	SJ.UMESH PRASAD MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/265/2024	VS SIBA SANKAR PATRA	VS	III MACT,PURI(Puri) Mac/0000301/2003
194	D-MACA/15090/2024 MACA/266/2024	ABHIMANYU SENAPATI VS M/S. POWERLOG SERVICES	BISHNU BRATA SINGH VS	// III MACT,BALASORE(Baleshwar) Mac/0000269/2020
195	D-MACA/11785/2024 MACA/267/2024	NATIONAL INSURANCE CO. L.T.D. VS SWADEI NEGI	NIBEDITA MOHANTY VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000121/2017
196	D-MACA/11751/2024 MACA/268/2024	SR. D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS AKASH KUMAR SWAIN	RIMJHIMBALA PATI VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000518/2016
197	D-MACA/11342/2024 MACA/269/2024	THE MANAGER, NATIONAL INSURANCE CO. L.T.D. VS DIBAKAR DASH	PRAMOD KUMAR TRIPATHY VS	// 3RD ADJ,CUTTACK(Cuttack) Mac/0000310/2019
198	D-MACA/10888/2024 MACA/270/2024	D.M, CLAIMS THE ORIENTAL INSURANCE CO. L.T.D. VS JEENAT BIBI	NAYAN BEHARI DAS VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000061/2019
199	D-MACA/10868/2024 MACA/271/2024	M/S., ORIENTAL INSURANCE CO. L.T.D. VS INDUMATI BAGH	PRASANTA KUMAR MAHALI VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000006/2022
200	D-MACA/10754/2024 MACA/272/2024	M/S. CHOLAMANDALAM MS G.I.CO. LTD. VS SANTILATA DAS	SOMNATH ROY VS	// IST MACT, BHADRAK(Bhadrak ) Mac/0000034/2021
201	D-MACA/14084/2024 MACA/273/2024	GEETA DEVI VS ZACHARIAS EKKA	BIRANCHI NARAYAN RATH VS	// ADJ-CUM-3RD M.A.C.T., JHARSUGUDA Mac/0000070/2016
202	D-MATA/14730/2024 MATA/118/2024	LOPAMUDRA SINGH VS PRASANTA SINGH	HARA PRASAD RATH VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000089/2014
203	D-MATA/15475/2024 MATA/119/2024	SUSANTA PRADHAN VS JHARANA PRADHAN	SAUMYA RANJAN PRADHAN VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000156/2020
204	D-OTAPL/10854/2024 OTAPL/5/2024	COMMISSIONER OF CUSTOMS(PREVENTATIVE),BHUBANESWAR VS	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ( )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-OTAPL/14536/2024 OTAPL/6/2024	M/S. BRAHMANI RIVER PELLETS LTD. COMMISSIONER ,CENTRAL EXCISE AND SERVICE TAX VS	TUSHAR KANTI SATAPATHY,SR.S.C (G.S.T ,C.T AND CUSTOMS) VS	// ( )
206	D-OTAPL/14587/2024 OTAPL/7/2024	M/S. VEDANTA ALUMINIUM LIMITED,JHARSUGUDA COMMISSIONER, CGST AND CENTRAL EXCISE,BHUBANESWAR VS	TUSHAR KANTI SATPATHY,SR.S.C(GST,CENTRAL TAX /AND CUSTOM)	// ( )
207	D-RPFAM/9476/2024 RPFAM/87/2024	M/S. TRL KROSAKI REFRACTORIES LTD. GOLAK PRADHAN VS	DEBASIS MISHRA VS	// JUDGE FAMILY COURT,GANJAM(Ganja
208	D-RSA/14927/2024 RSA/88/2024	AHALYA PRADHAN BAISHNAB CHARAN MOHAPATRA VS	SANJEEV UDGATA VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESW
209	D-TRP(C)/15277/2024 TRP(C)/87/2024	BAIKUNTHANATH JENA PRANATI TOPPO VS	PRANAYA SWAIN VS	// RFA/000029/2021 JUDGE, FAMILY COURT, SAMBALPUR(
210	D-TRP(C)/15037/2024 TRP(C)/88/2024	RAMA KRUSHNA BAKLA SATYANARAYAN PANDA VS	KABIRAJ PRADHAN VS	// 2ND A.D.J,KHURDA(Khordha ) RFA/000050/2016
211	D-TRP(C)/14735/2024 TRP(C)/89/2024	SUBAS CHANDRA BEHERA PINKY NAYAK VS	SANTOSH KUMAR MAHANTY VS	// CIVIL JUDGE (SD),KODALA(Ganjam) Mat/000002/2024
212	D-TRP(C)/14633/2024 TRP(C)/90/2024	BALARAM NAYAK SWAPANA MOHANTY@SAPANA MOHANTY VS	LAMBODOR ACHARI VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000078/2024
213	D-TRP(C)/14732/2024 TRP(C)/91/2024	ABINASH MOHANTY SUBEDITA SAHU VS	JUGALA KISHORE PANDA VS	// JUDGE,FAMILY COURT ,JEYPORE(Korap
214	D-TRPCRL/9598/2024 TRPCRL/32/2024	ASHISH KUMAR SAHU AMIT HALDAR VS	SUSHANTA KUMAR JOSHI VS	//0 CP/000013/2023 JUDGE FAMILY COURT,KHURDA(Khor
215	D-TRPCRL/9834/2024 TRPCRL/33/2024	SUMITRA DAS NARAYAN RATHI VS	RABINDRA NATH PRUSTY VS	//0 Crp/000045/2024 JUDGE FAMILY COURT, KEONJHAR(Ke
		INDU BISWAKARMA		Crp/000077/2021

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### CASES REGISTERED REPORT AS ON :12/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/16087/2024 WA/631/2024	PRAFULLA KUMAR TRIPATHY VS LAND REFORMS COMMISSIONER, CUTTACK	SUMITRA MOHANTY VS	// 0 //
217	D-WA/16092/2024 WA/632/2024	PRAFULLA KUMAR TRIPATHY VS LAND REFORMS COMMISSIONER, CUTTACK	SUMITRA MOHANTY VS	// 0 //
218	D-WA/16096/2024 WA/633/2024	PRAFULLA KUMAR TRIPATHY VS LAND REFORMS COMMISSIONER, CUTTACK	SUMITRA MOHANTY VS	// 0 //
219	D-WA/16099/2024 WA/634/2024	PRAFULLA KUMAR TRIPATHY VS LAND REFORMS COMMISSIONER, CUTTACK	SUMITRA MOHANTY VS	// 0 //
220	D-WA/16103/2024 WA/635/2024	PRAFULLA KUMAR TRIPATHY VS LAND REFORMS COMMISSIONER, CUTTACK	SUMITRA MOHANTY VS	// 0 //
221	D-WA/15644/2024 WA/636/2024	STATE OF ODISHA VS BIDULATA SAHOO	DHANANJAYA MUND, A.G.A. VS	// 0 //
222	D-WA/15675/2024 WA/637/2024	STATE OF ODISHA VS CHANDA BHOI	DHANANJAYA MUND,A.G.A VS	// 0 //
223	D-WA/15649/2024 WA/638/2024	STATE OF ODISHA VS PRANAB RATH	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
224	D-WA/15670/2024 WA/639/2024	STATE OF ODISHA VS JAYANTA MUKHI	DEBENDRA KUMAR MOHANTY,A.S.C VS	// 0 //
225	D-WA/14244/2024 WA/640/2024	STATE OF ODISHA VS NIRANJAN ROUT	BIPLAB MOHANTY, A.G.A. VS	// 0 //
226	D-WA/15588/2024 WA/641/2024	STATE OF ODISHA VS DILLIP KUMAR NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
227	D-WA/15624/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/642/2024	VS KAILASH CHANDRA MANDHATA	VS	0 //
228	D-WA/15636/2024 WA/643/2024	STATE OF ODISHA VS ANUPAMA SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
229	D-WA/14330/2024 WA/644/2024	STATE OF ODISHA VS GADADHAR PARIDA	SANGRAM JENA, A.G.A. VS	// 0 //
230	D-WA/14275/2024 WA/645/2024	STATE OF ODISHA VS BATA KISHORE SWAIN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
231	D-WA/13312/2024 WA/646/2024	STATE OF ODISHA VS BANAJABASINI MOHAPATRA	SANGRAM JENA,A.G.A VS	// 0 //
232	D-WA/15603/2024 WA/647/2024	STATE OF ODISHA VS NIRANJAN ROUT	BIPLAB MOHANTY, A.G.A. VS	// 0 //
233	D-WA/15621/2024 WA/648/2024	STATE OF ODISHA VS LAXMAN KUMAR PATEL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
234	D-WA/14327/2024 WA/649/2024	STATE OF ODISHA VS SUBASH CHANDRA PARIDA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
235	D-WA/15593/2024 WA/650/2024	STATE OF ODISHA VS ABHAYA KUMAR SAHOO	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
236	D-WA/14232/2024 WA/651/2024	STATE OF ODISHA VS BICHITRANANDA PATRA	BIPLAB MOHANTY,A.G.A VS	// 0 //
237	D-WA/14799/2024 WA/652/2024	STATE OF ODISHA VS SUBODHA CHANDRA SWAIN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
238	D-WA/15566/2024 WA/653/2024	STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WA/15572/2024 WA/654/2024	HARISH CHANDRA BEHERA STATE OF ODISHA VS PADMARANI PRUSTY	DEBASIS MOHAPATRA,A.S.C VS	// // 0 //
240	D-WA/14412/2024 WA/655/2024	STATE OF ODISHA VS BIJAYA KUMAR BISWAL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
241	D-WA/15312/2024 WA/656/2024	STATE OF ODISHA VS BRUNDABAN BEHERA	BIPLAB MOHANTY,A.G.A VS	// 0 //
242	D-WA/15590/2024 WA/657/2024	STATE OF ODISHA VS AKSHAYA KUMAR MOHANTA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
243	D-WA/15617/2024 WA/658/2024	STATE OF ODISHA VS SUDARSHAN JENA	BIPLAB MOHANTY,A.G.A VS	// 0 //
244	D-WA/15405/2024 WA/659/2024	STATE OF ODISHA VS KISHORI KUMARI PATRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
245	D-WA/14045/2024 WA/660/2024	STATE OF ODISHA VS GITANJALI PATEL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
246	D-WA/15581/2024 WA/661/2024	STATE OF ODISHA VS SUKANTA BEHERA	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
247	D-WA/14640/2024 WA/662/2024	DEBASISH MISHRA VS SOUMYASHREE NANDA	JAGANNATH SENAPATI VS	// 0 //
248	D-WA/15053/2024 WA/663/2024	STATE OF ODISHA VS MINATI KUMARI NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
249	D-WA/15213/2024 WA/664/2024	STATE OF ODISHA VS JANARDAN RAM	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WA/14062/2024 WA/665/2024	STATE OF ODISHA VS PUSPALATA SARANGI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
251	D-WA/12951/2024 WA/666/2024	STATE OF ODISHA VS BISWAMITRA BISWAL	DEBASIS MOHAPATRA,,A.S.C VS	// 0 //
252	D-WA/15217/2024 WA/667/2024	STATE OF ODISHA VS FALGUNI KUMAR SAHOO	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
253	D-WA/15681/2024 WA/668/2024	STATE OF ODISHA VS HARMOHAN SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
254	D-WA/15251/2024 WA/669/2024	STATE OF ODISHA VS ASHOK KUMAR BOSE	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
255	D-WA/15686/2024 WA/670/2024	STATE OF ODISHA VS KSHIRASINDHU MAHALIK	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
256	D-WA/15216/2024 WA/671/2024	STATE OF ODISHA VS ARABINDA DASH	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
257	D-WA/15567/2024 WA/672/2024	STATE OF ODISHA VS MAHESWAR MAHANTA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
258	D-WA/15571/2024 WA/673/2024	STATE OF ODISHA VS BRAJABANDHU PALAI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
259	D-WA/15422/2024 WA/674/2024	STATE OF ODISHA VS SARADA PRASAD DASH	BIPLAB MOHANTY,A.G.A VS	// 0 //
260	D-WA/14672/2024 WA/675/2024	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR. MANOJ KUMAR ROUT	MANOJA KUMAR KHUNTIA VS	// 0 //
261	D-WA/15713/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/676/2024	VS KHALI GAUDA	VS	0 //
262	D-WA/15708/2024 WA/677/2024	STATE OF ODISHA VS PRAMOD KUMAR KHUNTIA	SURYA NARYAN PATNAIK,A.G.A VS	// 0 //
263	D-WA/15858/2024 WA/678/2024	STATE OF ODISHA VS SAROJ KUMAR MEHER	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
264	D-WA/15843/2024 WA/679/2024	STATE OF ODISHA VS BIHARI PATEL	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
265	D-WA/13128/2024 WA/680/2024	STATE OF ODISHA VS SARAT CHANDRA MUND	SANGRAM JENA, A.G.A. VS	// 0 //
266	D-WA/15847/2024 WA/681/2024	STATE OF ODISHA VS JATIN KUMAR PATEL	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
267	D-WA/15888/2024 WA/682/2024	STATE OF ODISHA VS RAMESH CHANDRA BARIK	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
268	D-WA/15676/2024 WA/683/2024	STATE OF ODISHA VS CHINTAMANI SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
269	D-WA/14747/2024 WA/684/2024	STATE OF ODISHA VS BASANTILATA NAYAK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
270	D-WA/15654/2024 WA/685/2024	STATE OF ODISHA VS UMA CHARAN RATH	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
271	D-WA/15664/2024 WA/686/2024	STATE OF ODISHA VS ABHINNA KUMAR PARIJA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
272	D-WA/15905/2024 WA/687/2024	STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WA/15661/2024 WA/688/2024	SURENDRA NATH PANIGRAHI STATE OF ODISHA VS BANS HIDHAR BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
274	D-WA/15069/2024 WA/689/2024	STATE OF ODISHA VS SISIR KUMAR MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
275	D-WA/15665/2024 WA/690/2024	STATE OF ODISHA VS BHIMSEN MOHAPATRA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
276	D-WA/15671/2024 WA/691/2024	STATE OF ODISHA VS HARI BARIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
277	D-WA/15801/2024 WA/692/2024	STATE OF ODISHA VS JHUM JHUM DAS	TARUN PATNAIK, A.S.C. VS	// 0 //
278	D-WP(C)/12430/2024 WP(C)/8979/2024	DHARMU MUNDA VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
279	D-WP(C)/8703/2024 WP(C)/8980/2024	SABITRI DAS VS STATE BANK OF INDIA, MUMBAI	SUSHANTA KUMAR MOHANTY VS	// 0 //
280	D-WP(C)/14222/2024 WP(C)/8981/2024	KALICHARAN MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
281	D-WP(C)/15543/2024 WP(C)/8982/2024	KUNI MANI DAS VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
282	D-WP(C)/12406/2024 WP(C)/8983/2024	RAJ KUMAR LIMA VS PUBLIC INFORMATION OFFICER	SUBASH CHANDRA ACHARYA VS	// 0 //
283	D-WP(C)/11765/2024 WP(C)/8984/2024	DHUBALI MAJHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //

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284	D-WP(C)/15141/2024 WP(C)/8985/2024	GITARANI DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
285	D-WP(C)/13864/2024 WP(C)/8986/2024	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
286	D-WP(C)/16075/2024 WP(C)/8987/2024	SANJAYA KUMAR SAHU VS STATE OF ODISHA	BRAJRAJ PRUSTI VS	// 0 //
287	D-WP(C)/16064/2024 WP(C)/8988/2024	CHHUNU KUMBHAR VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
288	D-WP(C)/14267/2024 WP(C)/8989/2024	SASMITA SETHI VS THE PRINCIPAL SECY. TO GOVT. PANCHAYAT RAJ AND DRINKING WATER DEPT., BBSR	GOPAL PRASAD JENA VS	// 0 //
289	D-WP(C)/15632/2024 WP(C)/8990/2024	SISIR KUMAR DAS VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
290	D-WP(C)/11801/2024 WP(C)/8991/2024	PRADIP KUMAR JENA VS MD. ORISSA LIFT IRRIGATION CORPORATION, LTD. BBSR	SANJIB KUMAR BHANJADEO VS	// 0 //
291	D-WP(C)/15850/2024 WP(C)/8992/2024	DURGESH NANDAN MOHAPATRA VS GOVT. OF INDIA	SUKANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/11250/2024 WP(C)/8993/2024	MOHAN RANJAN PANDA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
293	D-WP(C)/15010/2024 WP(C)/8994/2024	GANGADHAR NAYAK VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //
294	D-WP(C)/16072/2024 WP(C)/8995/2024	SURENDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
295	D-WP(C)/16069/2024	SUDARSAN TRIPATHY	JYOTIRMAY GUPTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8996/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16071/2024 WP(C)/8997/2024	SUDHIR KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
297	D-WP(C)/15839/2024 WP(C)/8998/2024	PARAMANANDA BARIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
298	D-WP(C)/13269/2024 WP(C)/8999/2024	ASHOK KUMAR LENKA VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
299	D-WP(C)/14409/2024 WP(C)/9000/2024	SABIR AHMED MONDAL VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
300	D-WP(C)/15832/2024 WP(C)/9001/2024	UDAYANATH DEHURY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
301	D-WP(C)/15471/2024 WP(C)/9002/2024	SNEHALATA MISHRA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
302	D-WP(C)/16050/2024 WP(C)/9003/2024	DR. MANORANJAN MALLIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
303	D-WP(C)/15838/2024 WP(C)/9004/2024	SRINIBAS BEHERA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
304	D-WP(C)/15845/2024 WP(C)/9005/2024	BALARAM NAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
305	D-WP(C)/15990/2024 WP(C)/9006/2024	AJAYA KUMAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
306	D-WP(C)/15356/2024 WP(C)/9007/2024	BHARATIYA BIKASH PARISAD, GANJAM VS	GOPAL PRASAD JENA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/15836/2024 WP(C)/9008/2024	THE CHIEF SECY TO GOVT.OF ODISHA, BBSR SAROJ KUMAR PATTANAİK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //
308	D-WP(C)/16001/2024 WP(C)/9009/2024	TAPAN KUMAR SAMANTARAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
309	D-WP(C)/16202/2024 WP(C)/9010/2024	PRATAP MOHANTY VS CHAIRMAN-CUM-MANAGING DIRECTOR(CMD) OF MCL, SAMBALPUR	PARSURAM PARIJA VS	// 0 //
310	D-WP(C)/16003/2024 WP(C)/9011/2024	RABINDRA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
311	D-WP(C)/15993/2024 WP(C)/9012/2024	JAGABANDHU SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
312	D-WP(C)/15846/2024 WP(C)/9013/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
313	D-WP(C)/15835/2024 WP(C)/9014/2024	RATIKANTA PANY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
314	D-WP(C)/15999/2024 WP(C)/9015/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
315	D-WP(C)/15769/2024 WP(C)/9016/2024	JAYASHREE BISWAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
316	D-WP(C)/15963/2024 WP(C)/9017/2024	AKHAYA KUMAR PRADHAN VS STATE OF ODISHA	BHUDHADEV ROURTRAY VS	// 0 //
317	D-WP(C)/15018/2024 WP(C)/9018/2024	AJIT KUMAR PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/8327/2024 WP(C)/9019/2024	JAGANNATH BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/15880/2024 WP(C)/9020/2024	PRABHAT KUMAR MOHAPATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
320	D-WP(C)/14706/2024 WP(C)/9021/2024	NILACHAL EDUCATIONAL TRUST, BBSR VS CENTRAL BOARD OF DIRECT TAXES, DEPT. OF REVENUE, NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/15772/2024 WP(C)/9022/2024	BARENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
322	D-WP(C)/9351/2024 WP(C)/9023/2024	PRADEEP KUMAR PAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	D-WP(C)/15768/2024 WP(C)/9024/2024	KSHYANTI MANJARI MANDHATA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
324	D-WP(C)/16094/2024 WP(C)/9025/2024	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
325	D-WP(C)/16032/2024 WP(C)/9026/2024	PRABHATI BEHERA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
326	D-WP(C)/11406/2024 WP(C)/9027/2024	NARAYAN BEHERA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
327	D-WP(C)/15403/2024 WP(C)/9028/2024	BIBHUTI BHUSAN SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/16431/2024 WP(C)/9029/2024	MOUMITA BHATTACHARYA VS UNION BANK OF INDIA	SAIBRATA RATH VS	// 0 //
329	D-WP(C)/14615/2024	DURGA SHANKAR SAHOO	SANKAR PRASAD PANI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9030/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15411/2024 WP(C)/9031/2024	RASANANDA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
331	D-WP(C)/15958/2024 WP(C)/9032/2024	SAROJA KUMAR NAYAK VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
332	D-WP(C)/15381/2024 WP(C)/9033/2024	DIPTIMAYEE BAG VS INSURANCE OMBUDSMAN, BBSR	SAIBRATA RATH VS	// 0 //
333	D-WP(C)/11408/2024 WP(C)/9034/2024	ABHIMANYU GOUDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
334	D-WP(C)/16013/2024 WP(C)/9035/2024	DEBARAJ PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
335	D-WP(C)/16020/2024 WP(C)/9036/2024	AMAR KUMAR PANIGRAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
336	D-WP(C)/15205/2024 WP(C)/9037/2024	SANUJA DAS VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
337	D-WP(C)/16044/2024 WP(C)/9038/2024	HARPAL HEMBRAM VS STATE OF ODISHA	KABALYA PANDA VS	// 0 //
338	D-WP(C)/16206/2024 WP(C)/9039/2024	VEDIKA RESOURCES VS NATIONAL ALUMINIUM COMPANY LTD.,ANGUL	ARYA TRIPATHY VS	// 0 //
339	D-WP(C)/15612/2024 WP(C)/9040/2024	SANJUKTA SWAIN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
340	D-WP(C)/15550/2024 WP(C)/9041/2024	JHARANA PATTANAYAK VS	SASWATI MOHAPATRA VS	// 0

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341	D-WP(C)/16142/2024 WP(C)/9042/2024	STATE OF ODISHA SIMANCHAL KUMAR PRASAD VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
342	D-WP(C)/16002/2024 WP(C)/9043/2024	STATE OF ODISHA KANHU CHARAN DAS @ KANHU DAS VS	ARJUNA CHARANA BEHERA VS	// // 0
343	D-WP(C)/15833/2024 WP(C)/9044/2024	STATE OF ODISHA GARUDA CHANDRA SAHOO VS	PRAVAT KUMAR PANDA VS	// // 0
344	D-WP(C)/16433/2024 WP(C)/9045/2024	STATE OF ODISHA BASANT KUMAR SETHI VS	UMESH CHANDRA MOHANTY VS	// // 0
345	D-WP(C)/15609/2024 WP(C)/9046/2024	PUNJAB AND SIND BANK, CUTTACK APARNARANI TRIPATHY VS	PRAVAT KUMAR PANDA VS	// // 0
346	D-WP(C)/15965/2024 WP(C)/9047/2024	STATE OF ODISHA SK. AZHARUDDIN VS	SIBANARAYAN BISWAL VS	// // 0
347	D-WP(C)/16249/2024 WP(C)/9048/2024	DEBTS RECOVERY TRIBUNAL, ODISHA RIKASH KUMAR AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0
348	D-WP(C)/16006/2024 WP(C)/9049/2024	STATE OF ODISHA BASANT DAS VS	ARJUNA CHARANA BEHERA VS	// // 0
349	D-WP(C)/15733/2024 WP(C)/9050/2024	STATE OF ODISHA SUSANTA KUMAR JENA VS	BIRAJA PRASANNA DAS VS	// // 0
350	D-WP(C)/16139/2024 WP(C)/9051/2024	STATE OF ODISHA SADANANDA DEHURY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
351	D-WP(C)/15975/2024 WP(C)/9052/2024	STATE OF ODISHA NEELACHAL MILITA MANCHA, JAJPUR VS	PRONOY MOHANTY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/15857/2024 WP(C)/9053/2024	SITARAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
353	D-WP(C)/16171/2024 WP(C)/9054/2024	JAGADISH PRASAD AGRAWALA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
354	D-WP(C)/16237/2024 WP(C)/9055/2024	RAJANI BUDHIA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
355	D-WP(C)/16459/2024 WP(C)/9056/2024	SUBHRAJIT SETHI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
356	D-WP(C)/16086/2024 WP(C)/9057/2024	DINESH KUMAR MISHRA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
357	D-WP(C)/16284/2024 WP(C)/9058/2024	PRADEEP SINGH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
358	D-WP(C)/15737/2024 WP(C)/9059/2024	RABINDRA SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
359	D-WP(C)/16196/2024 WP(C)/9060/2024	LAXMI MANDAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
360	D-WP(C)/16197/2024 WP(C)/9061/2024	LAXMI MANDAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
361	D-WP(C)/16457/2024 WP(C)/9062/2024	DHANURJAYA SWAIN VS STATE CO OPERATIVE ELECTION COMMISSIONER, ODISHA, OSAM BOARD, KHURDA	MANOJ KUMAR MOHANTY VS	// 0 //
362	D-WP(C)/12479/2024 WP(C)/9063/2024	G.YUDHISTIR REDDY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
363	D-WP(C)/14216/2024	RANJITA BEHERA	AKSHAYA KUMAR PANDEY	//



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	WP(C)/9064/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/15984/2024 WP(C)/9065/2024	NARENDRA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
365	D-WP(C)/4912/2024 WP(C)/9066/2024	INDRA TAMBA VS THE SPECIAL LAND ACQUISITION ZONE OFFICER, NUAPADA	SUSHANTA KUMAR JOSHI VS	// 0 //
366	D-WP(C)/16233/2024 WP(C)/9067/2024	DEBARAJ MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
367	D-WP(C)/14288/2024 WP(C)/9068/2024	JATEEN KUMAR SWAIN VS BARSHA SAMANTARAY	DEBASIS PANIGRAHI VS	// 0 //
368	D-WP(C)/14209/2024 WP(C)/9069/2024	NIBEJITA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
369	D-WP(C)/16140/2024 WP(C)/9070/2024	SANTOSH KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
370	D-WP(C)/15156/2024 WP(C)/9071/2024	SULOCHANA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
371	D-WP(C)/12765/2024 WP(C)/9072/2024	AMARBAR DHAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
372	D-WP(C)/9785/2024 WP(C)/9073/2024	SAHADEV SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
373	D-WP(C)/15155/2024 WP(C)/9074/2024	JITENDRA KUMAR SUBUDHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
374	D-WP(C)/15152/2024 WP(C)/9075/2024	RAMA SUBUDHI VS	ANAM CHARAN PANDA VS	// 0

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375	D-WP(C)/16370/2024 WP(C)/9076/2024	STATE OF ODISHA DR. BISWESWAR ACHARYA VS	RANJAN KUMAR ROUT VS	// // 0
376	D-WP(C)/16528/2024 WP(C)/9077/2024	STATE OF ODISHA GOPAL SETHI VS	SAPAN KUMAR PAL VS	// // 0
377	D-WP(C)/16164/2024 WP(C)/9078/2024	STATE OF ODISHA SEVA SELF HELP GROUP, JAGATSINGHPUR VS	SHASHI BHUSAN JENA VS	// // 0
378	D-WP(C)/16189/2024 WP(C)/9079/2024	STATE OF ODISHA DEBENDRANATH NAYAK VS	MANAS PATI VS	// // 0
379	D-WP(C)/16458/2024 WP(C)/9080/2024	STATE OF ODISHA PRAGATI CHARITABLE TRUST, BBSR VS	AMIT PATTNAIK VS	// // 0
380	D-WP(C)/16493/2024 WP(C)/9081/2024	THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI PRABIR RANASINGH VS	MITHUN DAS VS	// // 0
381	D-WP(C)/16502/2024 WP(C)/9082/2024	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	SRIDHAR RATH VS	// // 0
382	D-WP(C)/16218/2024 WP(C)/9083/2024	UNION OF INDIA V.TARKESH VS	GYANA RANJAN SETHI VS	// // 0
383	D-WP(C)/16118/2024 WP(C)/9084/2024	STATE OF ODISHA JANABI NAIK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
384	D-WP(C)/16443/2024 WP(C)/9085/2024	STATE OF ODISHA ACHUTANANDA DAS VS	SALAUDDIN KHAN VS	// // 0
385	D-WP(C)/16446/2024 WP(C)/9086/2024	STATE OF ODISHA KOUTUKA SAHU VS	SALAUDDIN KHAN VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/16442/2024 WP(C)/9087/2024	ACHUTA NANDA DAS VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
387	D-WP(C)/15097/2024 WP(C)/9088/2024	PRADEEP KUMAR DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
388	D-WP(C)/15264/2024 WP(C)/9089/2024	GOURAHARI MULIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
389	D-WP(C)/14914/2024 WP(C)/9090/2024	JADUMANI SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
390	D-WP(C)/16065/2024 WP(C)/9091/2024	SIBANARAYAN AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
391	D-WP(C)/15229/2024 WP(C)/9092/2024	BHAJAMANA SWAIN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
392	D-WP(C)/14458/2024 WP(C)/9093/2024	PRAGYAN PRASABINI ACHARYA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
393	D-WP(C)/15463/2024 WP(C)/9094/2024	PRASAD PATNAIK @ PATNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
394	D-WP(C)/6542/2024 WP(C)/9095/2024	PRAHALLAD PARIDA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
395	D-WP(C)/16136/2024 WP(C)/9096/2024	M/S. INNOVEDGE SOLUTIONS PVT LTD. BBSR VS THE PRINCIPAL COMMNR. OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// 0 //
396	D-WP(C)/15855/2024 WP(C)/9097/2024	ANANTA KUMAR BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
397	D-WP(C)/15953/2024	CHARAN MOHAPATRA	SUDHIR KUMAR MALLICK	//

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	WP(C)/9098/2024	VS THE STATE OF ODISHA	VS	() //
398	D-WP(C)/14908/2024 WP(C)/9099/2024	MAA INDRANI SELF HELP GROUP , JAGATSINGHPUR VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// () //
399	D-WP(C)/15375/2024 WP(C)/9100/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //
400	D-WP(C)/15360/2024 WP(C)/9101/2024	AJAY JENA VS PRINCIPAL SECY TO GOVT., S AND ME DEPT, BBSR	GOPAL PRASAD JENA VS	// () //
401	D-WP(C)/15552/2024 WP(C)/9102/2024	RAJANIKANTA PANI VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// () //
402	D-WP(C)/16005/2024 WP(C)/9103/2024	RAMAKANTA ROUT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
403	D-WP(C)/15389/2024 WP(C)/9104/2024	ALAYA KUMAR PAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
404	D-WP(C)/15467/2024 WP(C)/9105/2024	SHUBHENDRA KUMAR BHANJADEO VS STATE OF ODISHA	DAITARI PRADHAN VS	// () //
405	D-WP(C)/15054/2024 WP(C)/9106/2024	SUBRAT KUMAR TRIPATHY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// () //
406	D-WPCRL/10471/2024 WPCRL/34/2024	BHABHAMANI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
407	D-ABLAPL/9476/2024 ABLAPL/3741/2024	RAGHUNATH NAIK @ RAGHU NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MARKAT NAGAR /45 /2024 () //
408	D-ABLAPL/9859/2024 ABLAPL/3742/2024	PRAKASH CHANDRA ROUSTRAY VS	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /67 /2024 ()

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409	D-ABLAPL/10103/2024 ABLAPL/3743/2024	STATE OF ODISHA LAXMIKANTA ROUT VS	RAMESH CHANDRA SWAIN VS	// RAJNAGAR /100 /2024 ()
410	D-ABLAPL/9993/2024 ABLAPL/3744/2024	STATE OF ODISHA GYANENDRA PRASAD DAS VS	BHABANI SHANKAR DASPARIDA VS	// SORO /65 /2014 ()
411	D-ABLAPL/10046/2024 ABLAPL/3745/2024	STATE OF ODISHA SIMANCHAL BEHERA VS	LAMBODAR ACHARI VS	// ASKA /225 /2024 ()
412	D-ABLAPL/10373/2024 ABLAPL/3746/2024	STATE OF ODISHA SIPUN BEHERA VS	AMIT KUMAR NATH VS	// NALCO /66 /2024 ()
413	D-ABLAPL/10130/2024 ABLAPL/3747/2024	STATE OF ODISHA KANCHAN GANTHIA VS	DEEPAK RANJAN PARIDA VS	// CHANDRASEKHARPUR /265 /2024 ()
414	D-ABLAPL/10406/2024 ABLAPL/3748/2024	STATE OF ODISHA MD. ARBAZ VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /590 /2023 ()
415	D-ABLAPL/10155/2024 ABLAPL/3749/2024	STATE OF ODISHA SUSANTA JENA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /91 /2024 ()
416	D-ABLAPL/10508/2024 ABLAPL/3750/2024	STATE OF ODISHA BATAKRUSHNA MALIK @ BATIA VS	KULDEEP MOHANTY VS	// KHUNTA /243 /2023 ()
417	D-ABLAPL/10509/2024 ABLAPL/3751/2024	STATE OF ODISHA MANOJ AGRAWAL VS	GAYATRI PATRA VS	// JHARSUGUDA /101 /2024 ()
418	D-ABLAPL/10233/2024 ABLAPL/3752/2024	STATE OF ODISHA SANATANA SENAPATI VS	PRASANTA KUMAR SAHOO VS	// SARANAKUL /56 /2023 ()
419	D-ABLAPL/10510/2024 ABLAPL/3753/2024	STATE OF ODISHA BHALU @ HALU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /338 /2021 () //

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420	D-ABLAPL/10264/2024 ABLAPL/3754/2024	JAYANTA KUMAR BISWAL @ JAYANTA BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /22 /2024 () //
421	D-ABLAPL/10518/2024 ABLAPL/3755/2024	ADIT KUMAR BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
422	D-ABLAPL/10291/2024 ABLAPL/3756/2024	NABA KISHORE NAYAK VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	RAJKANIKA /126 /2024 () //
423	D-ABLAPL/10520/2024 ABLAPL/3757/2024	MD. RAJA @ MD. ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /123 /2023 () //
424	D-ABLAPL/10523/2024 ABLAPL/3758/2024	MD. RAJA @ MD. ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /119 /2023 () //
425	D-ABLAPL/10309/2024 ABLAPL/3759/2024	SONU NIAMAI CHARAN NAYAK @ NIMEIN CHARAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /66 /2024 () //
426	D-ABLAPL/10526/2024 ABLAPL/3760/2024	MAHESWAR MOHANTY @ BAYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /55 /2024 () //
427	D-ABLAPL/10528/2024 ABLAPL/3761/2024	BISWANATH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR /55 /2021 () //
428	D-ABLAPL/10530/2024 ABLAPL/3762/2024	ANTARYAMI PUHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /258 /2024 () //
429	D-ABLAPL/10536/2024 ABLAPL/3763/2024	SHIBU MEHER VS STATE OF ODISHA	S.K.ZAFARULLA VS	BOLANGIR TOWN /523 /2023 () //
430	D-ABLAPL/10338/2024 ABLAPL/3764/2024	SOUMYA PRAKASH BISWAL @ LIPU VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	DHARMASALA /245 /2024 () //
431	D-ABLAPL/10537/2024	JAYANTI DASH @ BINA DAS	SK. ZAFARULLA	KONARK /166 /2023

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	ABLAPL/3765/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/10538/2024 ABLAPL/3766/2024	RAMACHANDRA NAYAK @ BOTTLE NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /97 /2024 () //
433	D-ABLAPL/10339/2024 ABLAPL/3767/2024	BAPINA LENKA @ BIPIN KUMAR LENKA @ BAPIN KUMAR LENKA VS STATE OF ODISHA	SATYABRATA DASH VS	PARADEEP LOCK /94 /2024 () //
434	D-ABLAPL/10540/2024 ABLAPL/3768/2024	BALIA @ BALARAM PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JANKIA P.S. /399 /2022 () //
435	D-ABLAPL/10346/2024 ABLAPL/3769/2024	AMBARISH ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHANGA /105 /2024 () //
436	D-ABLAPL/10565/2024 ABLAPL/3770/2024	MAYADHAR ROUT VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	BHANDARIPOKHARI /143 /2024 () //
437	D-ABLAPL/10351/2024 ABLAPL/3771/2024	BIRANCHI NARAYAN JAGAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
438	D-ABLAPL/10374/2024 ABLAPL/3772/2024	SUDHAKAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
439	D-ABLAPL/10566/2024 ABLAPL/3773/2024	SANIA @ RAJAT KUMAR MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /186 /2024 () //
440	D-ABLAPL/10599/2024 ABLAPL/3774/2024	SUBANATHA SUNA VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /241 /2023 () //
441	D-ABLAPL/10572/2024 ABLAPL/3775/2024	SEKH PANCHU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /78 /2024 () //
442	D-ABLAPL/10394/2024 ABLAPL/3776/2024	BINAYA KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	/ /0 ()

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443	D-ABLAPL/10571/2024 ABLAPL/3777/2024	STATE OF ODISHA PRAVATI MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /165 /2024 () //
444	D-ABLAPL/10603/2024 ABLAPL/3778/2024	STATE OF ODISHA MANU CHOUHAN VS STATE OF ODISHA	AKASH BHUYAN VS	// JHARSUGUDA /141 /2024 () //
445	D-ABLAPL/10404/2024 ABLAPL/3779/2024	STATE OF ODISHA PARSURAM MAHANA @ MANIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BALIAPAL /251 /2023 () //
446	D-ABLAPL/10574/2024 ABLAPL/3780/2024	STATE OF ODISHA KAMAL LOCHAN SAMAL @ TITU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// HINDOL /94 /2024 () //
447	D-ABLAPL/10604/2024 ABLAPL/3781/2024	STATE OF ODISHA BHARAT CHANDRA SAHOO @ PUNA VS STATE OF ODISHA	BISWABHUSAN DAS VS	// BHADRESWAR /49 /2024 () //
448	D-ABLAPL/10414/2024 ABLAPL/3782/2024	STATE OF ODISHA MANORANJAN PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALIAPAL /74 /2024 () //
449	D-ABLAPL/10448/2024 ABLAPL/3783/2024	STATE OF ODISHA BHASKAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
450	D-ABLAPL/10465/2024 ABLAPL/3784/2024	STATE OF ODISHA RABINDRA KUMAR SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
451	D-ABLAPL/10720/2024 ABLAPL/3785/2024	STATE OF ODISHA DHUSA @ DHUSASANA JENA VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// MARINE PENTHAKATA /15 /2024 () //
452	D-ABLAPL/10506/2024 ABLAPL/3786/2024	STATE OF ODISHA BIRENDRA DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BALASORE TOWN /230 /2021 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000072/2020
453	D-ABLAPL/10580/2024 ABLAPL/3787/2024	STATE OF ODISHA SANTANU BHOINA @ BHAENA VS STATE OF ODISHA	SATYABRATA PANDA VS	// KANTAMAL /157 /2021 () //



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### CASES REGISTERED REPORT AS ON :12/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/10590/2024 ABLAPL/3788/2024	SUBASINI PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UDITNAGAR /391 /2023 () //
455	D-ABLAPL/10592/2024 ABLAPL/3789/2024	KRUPASINDHU PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /95 /2024 () //
456	D-ABLAPL/10594/2024 ABLAPL/3790/2024	MITU @ PRASANT ROUT VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BANDAR MARINE /14 /2024 () //
457	D-ABLAPL/10598/2024 ABLAPL/3791/2024	YOGESH ROUTRAY @ APUL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MADHUPATNA /106 /2024 () //
458	D-ABLAPL/10422/2024 ABLAPL/3792/2024	SUDAR GAUDA @ SUDHAR GAUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /286 /2019 () //